

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/0926/2019

DATED THIS THE 19TH DAY OF DECEMBER, 2019

HON'BLE SHRI C.V. SANKAR

... MEMBER(A)

N.Yogesh Raju,
S/o Late V.Narayan Raju
Aged 54 years,Working as
Vehicle Operator-B,
O/O General Manager,
DRDO, Mysuru Test Range,
Residing at No.1667, B Zone,
Hanchya Sathagalli,
Shakthinagar Post,
Near VTU College,
Mysuru-570 029

... Applicant

(By Shri A.R.Holla..... Advocate)

vs.

1.Union of India,
By Secretary,
Ministry of Defence,
South Block,
New Delhi-110 001.

2.The Director
Special Planning Implementation Cell,
DRDO, Ministry of Defence,
Development Enclave,
Rao Tularam Marg,
Delhi Cantt- 110 010.

3.The General Manager,
Research and Development Organization,
Test Range Mysuru,
Belwadi Post,
Mysuru 570 018.

... Respondents

(By Shri M.V.Rao Sr.Panel Counsel)

ORDER (ORAL)

Heard. In Para 12 of the reply, the respondents have stated that the case is under process for granting the invalid pension to the applicant and also in para 13 they have stated that further follow up will be done for granting the pension as requested by the applicant. The charges levelled against the applicant are considered to be dropped by the competent authority, considering the medical case of the applicant. Learned counsel for the respondents would submit that further action will be taken by the respondents to settle all benefits due to the applicant within a period of 2 months from today. This submission is recorded. OA disposed of with liberty. No costs.

(C.V. SANKAR)
MEMBER(A)

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Annexures referred to by the Applicants in OA No.926/2019

Annexure-A1:Copy of order dated 22.3.2000
Annexure-A2: Copy of joining report dated 14.12.2015
Annexure-A3: Copy of letter dated 4.1.2017
Annexure-A4: Copy of letter dated 13.6.2017
Annexure-A5: Copy of medical report dated 20.6.2017
Annexure-A6: Copy of letter dated 21.7.2017
Annexure-A7: Copy of letter dated 10.10.2017
Annexure-A8: Copy of notice dated 9.11.2017
Annexure-A9: Copy of applicant's reply dated 15.12.2017
Annexure-A10: Copy of memo dated 19.12.2017
Annexure-A11:Copy of representation dated 29.12.2017
Annexure-A12: Copy of letter dated 7.2.2018
Annexure-A13: Copy of medical report dated 16.7.2018

Annexures referred in reply

Annexurer-R1: Copy of the Joining report of the applicant dated 8.5.2000.
Annexurer-R2: Copy of letter dated 30.4.2014
Annexurer-R3:Copy of letter dated 18.9.2014.
Annexurer-R4:Copy of letter dated 18.9.2014.
Annexurer-R5:Copy of letter dated 13.10.2014
Annexurer-R6:Copy of letter dated 28.04.2015.
Annexurer-R7:Copy of letter dated 03.12.2015.
Annexurer-R8:Copy of letter dated 15.1.2016.
Annexurer-R9:Copy of letter dated 04.1.2017
Annexurer-R10:Copy of letter dated 13.1.2017
Annexurer-R11:Copy of letter dated 21.7.2017
Annexurer-R12:Copy of letter dated 21.8.2017
Annexurer-R13:Copy of letter dated 29.8.2017
Annexurer-R14:Copy of letter dated 20.06.2017
Annexurer-R15:Copy of letter dated 21.07.2017
Annexurer-R16:Copy of letter dated 09.11.2017
Annexurer-R17:Copy of Memorandum dated 19.12.2017
Annexurer-R18:Copy of letter dated 29.11.2017
Annexurer-R19:Copy of letter dated 7.2.2018
Annexurer-R20:Copy of letter dated 14.03.2018
Annexurer-R21:Copy of letter dated 16.7.2018
Annexurer-R22:Copy of letter dated 11.7.2019

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